

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:892

ANSWERED ON:01.08.2006

PROPOSAL FOR SETTING UP OF INDUSTRIES .

Chavda Shri Harisinh Pratapsinh;Thummar Shri Virjibhai

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) The details of the proposals received by the Government from various States for setting up of Industries during the last three years and the current year, State-wise;
- (b) The number of proposals cleared and funds allocated so far, State-wise; and
- (c) The time by which the remaining proposals are likely to be cleared? ANSWER

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI ASHWANI KUMAR)

(a): Under the provisions of the Industries (Development and Regulation) Act, 1951 the entrepreneurs, and not the State Governments, are required to file the Industrial Entrepreneur Memorandum/ application for Industrial License for setting up of an industry. Information of the Industrial Entrepreneur Memoranda (IEM) received and Letters of Intent (LOI)/ Direct Industrial Licenses (DIL) issued by the Department of Industrial Policy & Promotion during 1-4-2003 to 30-6-2006 is at Annex -I.

(b): Though funds are not allocated to State Governments for setting up of industries, Government supplements the efforts of the State Governments in providing infrastructure and other incentives under various schemes. These include the Growth Centre Scheme, Industrial Infrastructure Upgradation Scheme, North-East Industrial Policy Package, Special Category States Package, Integrated Development of Leather Sector and Industrial Parks Scheme being operated by the Department of Industrial Policy & Promotion and funds are allocated for projects under these schemes as per norms. Information of Lols/ DILs issued during 1-4-2003 to 30-6-2006 is at Annex -II.

(c): Receipt of applications for Industrial License and their consideration is a continuing process and applications are disposed of in a time bound manner by the Licensing Committee in the Department of Industrial Policy & Promotion.